

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF JULY 2026

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF JULY 2026												
SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE ELECTRONIC SERVICE OF PROCESS	OF	
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301	RECOVERY	CS COMM-293/2026	12.03.2026	AAKARSH KHEMKA VS ARCHIT M/s. POLYGLASS ACRYLIC MANUFACTURING COMPANY PVT. LTD. & ORS.	9599043045	egal@sigmalgal.in	16.05.2026		
			301	RECOVERY	CS COMM-185/2026	11.02.2026	RAMESH RATHI VS SHUBHAM VASHISHTH KRISHAN GUPTA	9312209463	Ashokchhaparia@gmail.com	18.06.2026		
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL									
3	MS. DEVENDER KUMAR SHARMA DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	NIL									
4	MS ANIL KUMAR SISODIA DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL									
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL									
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL									
7	MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL									
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL									
9	SH. ANIL ANIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL									

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/782/2026	11-07-2026	M/s. JAGRITI PLASTICS LTD. Vs M/s. PRIYA EDIBLES PVT. LTD.	Rakesh Kumar	9711771000	rakesh.advocate18@gmail.com	11-07-2026
			307	Civil	CS (COMM)/849/2026	24-07-2026	M/s SHRI KANHIIYA FABRICS PVT. LTD. Vs VIKRANT ARORA	Siddhant Banga	9999369931	siddhantbangao4@gmail.com	24-07-2026
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL								
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL								
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE ELECTRONIC SERVICE PROCESS	OF
19	SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL								
21	SH. SANJAY KHANAGWAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	OMP (I) COMM	174 / 2026	04.07.2026	ADITYA BIRLA CAPITAL LIMITED Vs AKASH Z N CLINIC THROUGH ITS PROPRIETOR MR JAFAR ALI SARDAR	9871085028	23.07.2026		
22	MS. DEEPA SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL								
23	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL								
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM) 330/2026	04.06.2026	SHRI AMIT KUMAR GAKHAR VS M/S MALHOTRA SWIFT HANDICRAFT & ORS	SUNIL RA	9810006974	sunilmalhotraandassociates@gmail.com	04.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 361/2026	06.07.2026	VEERJI RESTAURANTS PVT LTD VS MANU RAI	S S RANA	9818202368	LITIGATION@SSRANACOM	06.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 151/2026	23.03.2026	RONGEN & CO VS PANACEA INSTITUTE OF RADIOLOGY & MEDICAL SERVICES	SANJAY YADAV	8860851165	sanjay.yadavlaw11@gmail.com	13.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 20/2023	09.01.2023	KEYAL EMPIRE VS SUDHIR BHAI	SAMIT KHOSLA	98990330380	ADVOCATE SAMITKHOSLA@GMAIL.COM	10.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 21/2023	09.01.2023	KEYAL EMPIRE VS SUDHIR BHAI	SAMIT KHOSLA	98990330380	ADVOCATE SAMITKHOSLA@GMAIL.COM	10.08.2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			6, New Court Block-I	Commercial	EX. COMM AWARD BY ARB COMM 66/2026	13.05.2026	PIRAMAL FINANCE LTD VS SHREEDevi SINGH SOLANKI	RAJESH HANGRA	9958726491	hangraadvocate@gmail.com	24.07.2026
			6, New Court Block-I	Commercial	CS (COMM) 364/2026	07.07.2026	KVG AGRO PVT LTD VS HEALTHY INDIA	NAVEEN KUMAR	9555481152	NAVEEN.RKCJ@GMAIL.COM	19.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 365/2026	07.07.2026	ASHOK KUMAR AGGARWAL VS 360 ONE WAM LTD & ORS	GAURIKA SOOD	9999006448	GAURIKA@MINTADVISE.COM	19.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 402/2026	18.07.2026	TIVOLI GARDENS ANR VS TIVOLI COOPERATIVE HOUSING	SHRAVAN KUMAR BANSAL	1204939659	UNITEDMARRK@UNITEDANDUNITED.COM	19.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 372/2026	09.07.2026	M/S STALLION VS M/S NEERA FORGINGS & ORS	ROHAN BHAMBRI	9958813761	ADV.ROHAN96@GMAIL.COM	25.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 393/2026	15.07.2026	SYSTEMAIR INDIA PVT LTD Vs SHAPOORJI PALLONJI AND COMPANY PVT LTD AND ANR	Dharamdev Singh	9711747642	sunillegal2103@gmail.com	20.07.2026
			6, New Court Block-I	Commercial	CS (COMM) 327/2026	03.06.2026	M/S ANR FOODWORKS LLP VS ALKA VAISH	AMOL SHARMA	9958609042	amol_sharma@sngpartners.in	24.07.2026
			6, New Court Block-I	Commercial	CS (COMM) 457/2025	15.09.2025	STATE BANK OF INDIA Vs DHARMENDER KUMAR	Shiv Tyagi(P),	9811059032	shivktyagi1@gmail.com	27.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 466/2025	15.09.2025	VAIBHAV GUPTA Vs RADHEY GUPTA	ANIL KUMAR SAHU(P),	9810134793	allipcare@gmail.com	28.07.2026
			6, New Court Block-I	Commercial	EX COMM AWARD BY ARB COMM 48/2025	15.09.2025	KOTAK MAHINDRA PRIME LTD Vs KUNDAN BISHT	Kushal Kumar(P),	7009793548	advkaushal700@gmail.com	27.08.2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			6, New Court Block-I	Commercial	EX COMM AWARD BY ARB COMM 70/2025	45995	KOTAK MAHINDRA PRIME LTD Vs JAGJIT GREWAL	Kushal Kumar(P),	7009793548	NOT PROVIDED	27.08.2026
			6, New Court Block-I	Commercial	EX (COMM) 59/2026	22.04.2026	M/S R.B. RAMNATH LAMBAH VS M/S SHEETU KOHLIE CONCEPT	NOT AVAILABLE	NOT AVAILABLE	NOT AVAILABLE	21.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 263/2026	13.05.2026	CENTRAL BANK OF INDIA VS M/S ARV ENTERPRISES & ORS	SUNIL KUMAR PANDEY	7599775566	cplslegal@gmail.com	02.09.2026
			6, New Court Block-I	Commercial	CS (COMM) 379/2026	11.07.2026	MANAS LIFESTYLE PVT LTD VS JWALA LIFECARE LLP & ORS	NAGESH KUMHAR	9818823289	INFO@DEY ANDKUMHAR.COM	19.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 390/2026	15.07.2026	SMT USHA JAYNA VS FITJEE LIMITED	SANGHI AND COMPANY	1142175413	DELHI@SANGHI.CO	06.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 415/2026	22.07.2026	M/S TIRTH AGRO TECHNOLOGY PRIVATE LTD VS ARSHAD AGRICULTURAL WORKS	SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDWORLD.CO.IN	29.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 416/2026	23.07.2026	MEGAMAX AVIATION PVT LTD VS CHAUHA HIMALAYAN HELIN SERVICES PVT LTD	RAHUL VS CHAUHA	9971891788	INFOR@AUALEGAL.COM	31.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 251/2026	06.05.2026	GARG TRADING COMPANY MUSCLEGRID INDUSTRIES PVT LTD	ROHAN VS SANDAL	7827076060	legalrohan66@gmail.com	31.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 409/2026	20.07.2026	ARTSANA INDIA PVT LTD VS PINKU SINGH PROPRIETOR OF CARTYI VENTURES	SHANTANU SINGH	9582164171	SHANTANU@DKSASSOCIATES.IN	24.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 426/2026	27.07.2026	RAHIMUDDIN KHAN VS ANJNA MATHEW	AMIT KUMAR	9971210185	AMT1976ADV@GMAIL.COM	02.09.2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			6, New Court Block-I	Commercial	EX (COMM) 82/2026	13.05.2026	ASHWANI KUMAR VS NINTH DIMENSION RESORTS	MANISH KUMAR	9211732975	adv.jatinkumar@gmail.com	01.09.2026
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS(COMM)/572/2025	23.12.2025	M/S AAKRITI TRADING CO. VS POWER HEALTH NUTRITION & ORS.	PARAS CHAWLA	9999148514	paras.chawla34@gmail.com	22.05.2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
26	SH. SUDESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/282/2026	46162	UNION BANK OF INDIA YADAVENDRA AND ANR	OF Jitendra Vs Garg(P),	9810197621	jitendergargaadv@gmail.com	09.07.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1989/2026	46207	PIRAMAL FINANCE LTD Vs MOHD TALIB	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	11.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/349/2026	46204	ALL WAYS YOU LTD KARTIRESHANA CRAFT PVT LTD AND ORS	PVT Shikha Vs Goel(P),	8287634805	officeofadvshikhagoel66@gmail.com	13.07.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1920/2026	46179	AXIS BANK LTD DEEPAK KUMAR	Vs avinash kumar(P),	9811182985	avinash.adv@gmail.com	14.07.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1918/2026	46179	AXIS BANK LTD AMOD SO RAM SINGH	Vs avinash kumar(P),	9811182985	avinash.adv@gmail.com	14.07.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1961/2026	46204	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs DHANRAJ, LAXMI CHAND	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	14.07.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1813/2026	46167	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs VIMAL KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	14.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/338/2026	46181	SIEMENS INDUSTRY SOFTWARE INC AND ANR Vs SURAJ PANDEY AND ORS	Aarshia Behl(P),	9818061242, 9810621272	aarshia@saikefishnaassociates.com	16.07.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1787/2026	46162	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs NARINDER KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	20.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/493/2025	45960	BANK MAHARASHTRA Vs MAHESH BHARDWAJ	OF KADAMBI NI KUMAR MUDGIL(P),	7838821105, 9871226784	kkmudgil29@gmail.com	20.07.2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			29, New Court Block-II	Commercial	CS (COMM)/15/2026	46030	M/S OFB TECH PRIVATE LIMITED Vs YARRAPATHRUNI PRABHU SURYA	Tusharr Mawkin(P)	9266434371	legal3@arenesslaw.com	20.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/350/2026	46204	PRAMIT SANGHAVI AND ORS Vs RDX RELOADED AND ORS	DAVESH VASHISH THA(P),	7982104633	mail@dvipatorneys.com	23.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/336/2026	46179	CORONA REMEDIES LTD Vs CIPZER HERBALS AND ORS	Vikas Khera(P),	7834897828	info@lexfons.com	23.07.2026
			29, New Court Block-II	Commercial	OMP (COMM)/2032/2026	46210	PIRAMAL FINANCE LTD Vs ARJUNBHAI BABUBHAI THAKOR	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	25.07.2026
			29, New Court Block-II	Commercial	OMP (COMM)/2034/2026	46210	PIRAMAL FINANCE LTD Vs MOHD ALTAMASH	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	25.07.2026
			29, New Court Block-II	Commercial	OMP (COMM)/2035/2026	46210	PIRAMAL FINANCE LTD Vs SHUBHAM NIMORIYA	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	25.07.2026
			29, New Court Block-II	Commercial	OMP (COMM)/2075/2026	46211	PIRAMAL FINANCE LTD Vs HANUMANT BHAI SUL	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	25.07.2026
			29, New Court Block-II	Commercial	OMP (COMM)/2077/2026	46211	PIRAMAL FINANCE LTD Vs SANDEEP INDRAJEET CHAUDHARI	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	25.07.2026
			29, New Court Block-II	Commercial	OMP (COMM)/2076/2026	46211	PIRAMAL FINANCE LTD Vs VIMAL SHUKLA	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	25.07.2026
			29, New Court Block-II	Commercial	OMP (COMM)/2099/2026	46212	PIRAMAL FINANCE LTD Vs PANKAJ PARMAR	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	25.07.2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			29, New Court Block-II	Commercial	OMP (COMM)/53/2025	45959	BHAIRAV PANDEY Vs MOTILAL OSWAL FINANCIAL SERVICES LTD	Anish Dhingra(P)	9818266660	advdhingra@gmail.com	25.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/356/2026	46206	EXCLUSIVE CAPITAL LIMITED Vs COSMIC TRADE INVESTMENTS PVT LTD	APOORV AGARWA (P),	8420524375	apoorv@asvlawoffices.com	25.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/176/2026	46113	SMALL FARMERS AGRI-BUSINESS CONSORTIUM Vs MOHAN KASHINATH CHAUDHARI AND ANR	Pushkar karni Sinha(P),	8800711940, 9625961940	adv.pushkarsinha@gmail.com	27.07.2026
27	SH. LOKESH KUMAR SHARMA DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM) 273/2026	46158	ZYDUS WELLNESS PRODUCTS VS VEDA BIOTECH PVT. LTD.	Rahul Bhujbal	9811808313	litigation@gmail.com	46207
			40, New Court Block-II	Commercial	CS (COMM) 294/2026	46163	UNION BANK OF INDIA VS LALIT KUMAR RAINA	Lalit Kumar	9540009991	advlalitkumar5700@gmail.com	46207
			40, New Court Block-II	Commercial	CS (COMM) 310/2026	46174	MANOHAR LAL GUPTA VS PARVEEN GUPTA	Anil Kumar Bhatnagar	9871716363	anilbhatnagar88@yahoo.com	46206
			40, New Court Block-II	Commercial	CONTEMPT 7/2026	46162	JAINEMO LTD. VS UNLOCKED CODING	Digvijay Singh	9810945207	mayankawadv@gmail.com	46206
			40, New Court Block-II	Commercial	CS (COMM) 264/2026	46155	G. M. MODULAR PVT. LTD. VS PARBAT SINGH	Sharvan Bansal	9650682928	unitedmark@unitedandunited.com	46207
			40, New Court Block-II	Commercial	OMP(I) COMM 521/2025	45673	INTEC CAPITAL VS FRONTLINE RETAIL INDIA	Pooja Chaudhary	9871169411	legal.poojachaudhary	46209
			40, New Court Block-II	Commercial	CS (COMM) 344/2026	46182	M/S KVG AGRO VS SHREE GOPAL TRADERS	Naveen Kumar	9555481152	naveenkumar1512@gmail.com	46213

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2 SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	Commercial Suit	CS/COM/216/2026	24.03.2026	CORELDRAW CORPORATION VS. SUGASH PRABHU	AVIRAL AGNIHOTRI	N/A	N/A	03.07.2026
					CS/COMM/489/2026	03.06.2026	DSS IMAGET VS. BINITA SINGH	PALLAVI	N/A	N/A	03.07.2026
					CS/COMM/379/2026	07.05.2026	ACQUAVIVA KUMBHALA VS.	SHIVAM BATRA	N/A	N/A	03.07.2026
					CS/COMM/365/2026	05.05.2026	UNION BANK OF INDIA VS. SURAJ KUMAR	OPALKA MISHRA	N/A	N/A	03.07.2026
					CS/COMM/308/2026	22.04.2026	AASTHA GILL VS. METAL FITTINGS	YASH ANAND	N/A	N/A	08.07.2026
					CS/COMM/551/2026	06.07.2026	MAHARISHI AYURVEDA VS. PUNEET	APARNA JAIN	N/A	N/A	16.07.2026
					CS/COMM/520/2026	02.07.2026	ABHAY SHARMA VS. MONTU MANDAL	SANJAY SEHGAL	N/A	N/A	16.07.2026
					CS/COMM/422/2026	21.05.2026	REGENCY CYCLES VS. ST ENTERPRISES	SAURAV KUMAR	N/A	N/A	16.07.2026
					CS/COMM/585/2026	10.07.2026	SACH SERVICES VS. ABRASIVES INDIA	GURPREET ARORA	N/A	N/A	16.07.2026
					CS/COMM/568/2026	07.07.2026	SAP CONTRACTS VS. PACIFICA HOTELS INDIA	ELECTRONIC VS. VINEESH IYAGI	N/A	N/A	16.07.2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS	
					CS/COMM/995/2025	05.012.2025	PORTRONICS DIGITAL VS. NEW CSHOP	SUMIT NAGPAL	N/A	N/A	23.07.2026
					CS/COMM/523/2026	02.07.2026	FABKING SOLUTIONS VS. KRISHNA TECHNO	SONU VIVEK	N/A	N/A	23.07.2026
					CS/COMM/394/2026	15.05.2026	STERLING INFOWAY VS. NECHRAH MARKETING	MANEES GUMBER	N/A	N/A	29.07.2026
30	SH. VRINDA KUMARI	SOUTH-EAST	NIL								
31	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)/513/2026	01-07-2026	M/S SHREEMILIND CHAITANYA INTERNATIONAL Vs M/S PICKBUZZ TECHNOLOGY PVT LTD AND ORS	Garg(P),	9711133630	not provided	--
				COMMERCIAL SUIT	CS (COMM)/514/2026	01-07-2026	Vibrant Reality Infra Pvt Ltd Vs Xlerate Driveline India Limited	PREETI GOEL(P),	9999171441	preetigoel@p--kmglaw.com	--
				COMMERCIAL SUIT	CS (COMM)/530/2026	02-07-2026	M/S AUM Buildcom Prop Seikh Mohammad Akram Vs TWAMEEV CONSTRUCTION AND INFRASTRUCTURE LTD (FORMERLY KNOWN AS TANTIA CONSTRUCTIONS LTD)	DEV RAJ SHARMA(P),	98111387613	devsharmaadvocate@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/526/2026	02-07-2026	SHRI RAM NARAYAN PANIGRAHI SOLE PROP OF M/S PLANETA DESIGN Vs TARANJEET BAWA SOLE PROP OF INTERMARC	YOGRAJ GULLAIY(P),	9811132049	advcoateyograj.gullaiya@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/206/2026	04-07-2026	DHARAM PAL VIG Vs ASHIMARA HOUSING PRIVATE LIMITED	Ashish Aggarwal(P),	9810077771	aashishadvocate@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/561/2026	04-07-2026	JINDAL FABRICS Vs INDIGO COLLECTIONS PVT LTD	VINEET SINGH(P),	9811446490	kailashagarwal@gmail.co	--

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
				COMMERCIAL SUIT	CS (COMM)/562/2026	04-07-2026	UNION BANK OF INDIA Vs SHOAIB MALIK	Sunil Choudhary (P),	9312872882	advlalitkumar5700@gmail.com	--
				MISC. APPLICATION	Misc DJ/802/2026	04-07-2026	RAKESH BALJNATH Vs M/S GLOBALCORE PACKAGING PVT LTD	NEERAJ JAIN(P),	9211996125	drjainlawfirm@gmail.com	--
				CONTEMPT PETITION	Contempt Petition/7/2026	04-07-2026	M/S GB IDENTITY INDUSTRIES PVT LTD Vs M/ S DV BANSAL PROMOTERS AND MARKETERS PVT LTD	KUSHAGR	9999448797	ashishchauhan@akassociates.org.in	--
				EXECUTION PETITION	EXECUTION (COMM)/205/2026	04-07-2026	JASPAL SINGH Kharbanda Vs ASHIMARA HOUSING PVT LTD	Ashish Aggarwal(P),	9810077771	aashishadvocate@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/203/2026	06-07-2026	RCPL LOGISTICS PRIVATE LIMITED Vs CHINAR FORGE LIMITED	MOHAMMAD HASIBUDIN(P),	9810468429	m.h.n.associates@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/567/2026	07-07-2026	UNION BANK OF INDIA Vs MS TINA ARORA	Arun Kumar Shukla(P),	9312400295	connect@snslegal.in	--
				COMMERCIAL SUIT	CS (COMM)/563/2026	07-07-2026	SUBURBAN INDUSTRIAL WORKS PVT LTD Vs PARKSONS ENGINEERING COMPANY PVT LTD	Tarun Verma(P),	9871495838	estaranverma@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/564/2026	07-07-2026	Bank Of Baroda Vs JAGDISH (HUSBAND) LEGAL HEIR OF LT MRS OMWATI(BORROWER)	Shudhansu (P),	9999802592	aliquaisar110@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/566/2026	07-07-2026	Bank of Baroda Vs KASHMIRI (WIFE) LEGAL HEIR OF MR RAJU (BORROWER)	Shudhansu (P),	9999802592	aliquaisar110@gmail.com	--
				MISC. APPLICATION	Misc DJ/823/2026	08-07-2026	M/S IZUK IMPEX Vs MEDISYNTH NATURALS PVT LTD		011-26843455	unitedmark@unitedandunited.com	--

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS	OF
				MISC. APPLICATION	Misc DJ/824/2026	08-07-2026	M/S IZUK IMPEX Vs MEDISYNTH NATURALS PVT LTD		011-26843455	unitedmark @unitedand united.com	--	
				COMMERCIAL SUIT	CS (COMM)/57 6/2026	08-07-2026	ESCORTS KUBOTA LIMITED AND ANR Vs ASHOK KUMAR AND(P), ORS	Akshay Srivastava(P),	9810844052	mail@carein tellect.com	--	
				COMMERCIAL SUIT	CS (COMM)/57 7/2026	08-07-2026	SHYAM SUNDAR SINGH Vs SUNIL DUTTA BHARADWAJ	Sumit Kumar(P),	9911246063	sumit.law89 @gmail.com	--	
				ARBITRATION AND CONCILIATION ACT	OMP (I (COMM)/13 6/2026	10-07-2026	HERO FINCORP LTD Vs BABLU KUMAR MAHTO	Puneet Besoya(P),	9887514975	kumarbablu 8468@gmail .com	--	
				EXECUTION PETITION	EXECUTIO N (COMM)/21 0/2026	10-07-2026	M/S WINDORZ INDIA PVT LTD Vs FAIZAL HAMID	Aashish(P),	9829873950	priyaadv218 @gmail.com	--	
				EXECUTION PETITION	ExCOMM Award by Arb Comm/105/ 2026	10-07-2026	Vijay Maheshwari Vs Splendor Buildwell Private Limited and Anr	Ashutosh Somani(P),	--	mmpclawcha mbers@gmai l.com	--	
				EXECUTION PETITION	EXECUTIO N (COMM)/20 8/2026	10-07-2026	M/s Convergia Digital Education Pvt Ltd Vs Edugeetha Learning), Solution Pvt Ltd and Ors	RAJESH KUMAR(P)	9810195013	kumarrajesh adv@yahoo.c om	--	
				EXECUTION PETITION	EXECUTIO N (COMM)/21 4/2026	13-07-2026	AEROSHIP FREIGHT SOLUTIONS PVT LTD Vs DINESH CHANDER DUBEY PROPRIETOR OSAKA INTERNATIONAL INC	Uday Kumar(P),	9810868162	advudaykum ar@gmail.co m	--	
				COMMERCIAL SUIT	CS (COMM)/59 6/2026	14-07-2026	MICRO NETWORK (INDIA) PRIVATE LIMITED Vs MSMP), PERIPHERALS POINT	Naveen Bhardwaj(P),	9811899279	mail@nbasso caites.net	--	
				EXECUTION PETITION	ExCOMM Award by Arb Comm/107/ 2026	15-07-2026	AXIS BANK LTD Vs DHYAN SINGH	VIMAL KHURAN A(P),	7970440025	shivamjha@f irstassociates .in	--	

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
				EXECUTION PETITION	ExCOMM Award by Arb Comm/106/2026	15-07-2026	AXIS BANK LTD Vs R AND K FASHION	R VIMAL KHURANA(P),	7970440025	shivamjha@firstassociates.in	--
				EXECUTION PETITION	EXECUTION (COMM)/221/2026	17-07-2026	Excel Pack Pvt Ltd Vs Raja Udyog Private Limited	Rishabh Kapur(P),	7042181838	mail@rishabhkapur.com	--
				COMMERCIAL SUIT	CS (COMM)/613/2026	17-07-2026	HALDIRAM INDIA PRIVATE LIMITED Vs AD KAPIL KUMAR SINGH	MOHAMMAD BILAL(P),	9958000637	legal@haldiram.com	--
				COMMERCIAL SUIT	CS (COMM)/611/2026	17-07-2026	State Bank of India Vs Sh Devang Kalra and Anr	Obhirup Ghosh(P),	9319240201	obhirupghosh@gmail.com	--
				EXECUTION PETITION	ExCOMM Award by Arb Comm/111/2026	17-07-2026	Servitor Intel Services (Formerly Known as Servitor Intelligence Services) Vs GB Pant Government Engineering College (Now known as GB Pant DSEU Okhla-1 Campus)DSEU Okhla-1 Campus	ashish verma(P),	9717944394	advashishverma@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/617/2026	18-07-2026	M/S KHAN AND SIROHI ELECTROMECHANICAL Vs STATE OF UTTAR PRADESH	VINAY KUMAR VERMA(P)	9810175151	madhurima.mridul@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/222/2026	18-07-2026	Mukesh Bansal Proprietor M/s Smat Forms Vs Govt of NCT of Delhi Department of Food Supplies and Consumer Affairs	TANUSHK KOHLI(P),	9582874212	advtanushkkoqli@gmail.com	--
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM)/140/2026	22-07-2026	PIRAMAL FINANCE LIMITED Vs Muhammed K P	ANANJAY SINGH(P),	7455023130	asaplegalanandadvocates@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/227/2026	22-07-2026	UNION BANK OF INDIA Vs M/S NAZAR CLOTH HOUSE		9810197621	jitendragargadiv@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/228/2026	22-07-2026	M/S VARIS DESIGN AND ENGINEERS Vs M/S RELINE UVASEAN PVT LTD		9953614060	zmhassociates@gmail.com	--

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
				COMMERCIAL SUIT	CS (COMM)/623/2026	22-07-2026	A PAUL SOFTWARE SYSTEMS PVT LTD Vs PASTICHE ENERGY SOLUTIONS PVT LTD	Aman Sharma(P)	9911570169	aman@aman-sharma.pro	--
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/37/2026	22-07-2026	MR CHATTAR SINGH Vs M/S BHARTI AIRTEL LIMITED	Prem Singh(P),	8368072167	adv.premsingh8@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/626/2026	23-07-2026	PATANJALI FOODS LIMITED Vs AN RAVIKANT SAHU AND ANR	SUDARSHAN BANSAL(P)	9810132015	legal@united-world.co.in	--
				EXECUTION PETITION	EXECUTION (COMM)/226/2026	23-07-2026	VIJAY KUMAR KANISH CHAWLA Vs	Mayank Shekhar Kushwaha(P),	9990849579	muskushwaha@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/235/2026	30-07-2026	SUGANDHA KUMAR Vs TBC BY NATURE LTD	Rajendra Prasadav(P),	9312046733	yadavrazen@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/236/2026	30-07-2026	M/S JAINSONS DEPARTMENTAL STORES Vs M/S STRIKER BEVERAGES PVT LTD AND ORS	NAVEEN LOHIA(P),	8860301018	associatesnplaw@gmail.com	--
32	MS. NEELAM SINGH	SOUTH-EAST									
33	MS. NEERA BHARIHOKE DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST									
34	SH. TARUN SAHRAWAT, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	30	CS (comm)	452/2026	30.05.2026	Zydus Wellness Products Ltd Vs Gujrat Growmed Marketing India Private Ltd	RAHUL BHUJBAL	N/A	N/A	03.08.2026
				CS (comm)	533/2026	03.07.2026	ULTRAVIOLET TECH PVT LTD VS ORO SPORTS VILLAGE PVT LTD.	Rohit Jain	9811074162	rohitjn2003@gmail.com	09.09.2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
				CS (comm)	548/2026	04-07-2026	SPJ Cargo Private Limited Vs ALM Industries Limited	Utkarsh Joshi	9013155901	utkarshjoshi255@gmail.com	08-09-2026
				CS (comm)	549/2026	04-07-2026	AJAY DOGRA AND ORS Vs SUSHIL YADAV AND ANR	Joel(P),	9873841456	joel@chambersofjoel.com	14-09-2026
				CS (comm)	486/2026	03-06-2026	HEINRICH CORPORATION INDIA PVT LTD Vs SANJAY BANSAL AND ANR	Girdhari Singh,	9871515879	counselgsnagar@gmail.com	06-09-2026
				CS (comm)	560/2026	06-07-2026	contrans cargo pvt ltd Vs AANCHAL SRIVASTAVA	Abhimanyu	9015668564	abhimanyu@aspartner.in	10-09-2026
				CS (comm)	287/026	16-04-2026	State Bank of India Vs Rathor Jashwant Sinh	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	01-09-2026
				CS (comm)	56/2026	21-01-2026	Sapna Goyal Vs. Girish	Sapna Goyal	9560931298	goyalramani7@gmail.com	22-07-2026
				CS (comm)	260/2025	28-03-2025	SUPERIOR AIRCON PVT LTD Vs SPICETRIX ENGINEERING PVT LTD	Mr. Apurv Parashari	8700451010	info@malawoffices.in	08-08-2026
				CS (comm)	512/2026	12-06-2026	RADIUS SYSTEMS PVT LTD Vs NEXT SMART SOLUTIONS PRIVATE LIMITED	Manorma	9810222440	nivay.law@rediffmail.com	03-08-2026
				CS (comm)	1068/2025	22-12-2025	BANK OF BARODA Vs ANITA	Eram Khan	9717099220	eramadv2002@gmail.com	03-08-2026
				CS (comm)	601/2026	15-07-2026	NIRIN VENTURES LLP Vs SATISH	Rajeev Sharma	9910463473	advocaterajeevsharma@gmail.com	19-08-2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
				CS (comm)	228/2026	01-04-2026	BERRY TEX PRIVATE LIMITED Vs SHREE BALAJI ENTERPRISES (PARTNERSHIP FIRM)	DEEPAK SHARMA 9891998488	bandtlaw@bandtlaw.co.in	24-09-2026
				CS (comm)	607/2026	16-07-2026	CANARA BANK Vs DHARMENDRA KUMAR PROP MS MSD ENTERPRISES	Sanjeev Chopra 9711142200	chopra6791@gmail.com	14-09-2026
				CS (comm)	19/2026	12-01-2026	A S Pharma Private Limited Vs WAHENG BAMBAM DINESHCHANDRA SINGH	Ms Bhavya Jain 8696096997	advbhavya.jain@gmail.com	16-09-2026
				CS (comm)	964/2025	28-11-2025	BANK OF BARODA Vs PRATEEK AGARWAL	Rajnish Kr. Banyal 9810872353	Rajnish-122@yahoo.co.in	15-09-2026
				CS (comm)	609/2026	17-07-2026	MS ORTHO LIFE SYSTEM PVT LTD Vs ANJANI PANDEY	K PAL 7703912283	advocateskpal15@gmail.com	23-09-2026
				MISC DJ	715/2026	09-06-2026	Union Bank of India Vs Ms Zahida	RK SONKIYA 9810134896	rksonkiya@gmail.com	10-08-2026
35	MS. VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST								
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	221/2026	01-07-2026	STATE BANK OF INDIA V/S CHANCHALUPADHYA SHARMA	ARUN 9045375818	carexlicer@gmail.com	06-07-2026
			101	CS COMM	196/2026	02-06-2026	NARAYANI TRADERS V/S BHAGIRATHI AGENCIES PRIVATE LIMITED	YASHVANT SINGH 9310096440	advyashvant@gmail.com	06-07-2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			101	CS (COMM)	169/2026	07-05-2026	MOTHER DAIRY AND FRUIT VEGETABLE PVT. LTD. V/S UNITED INDIA INSURANCE COMPANY LTD.	FIROZ KHAN	8588819983	firoz_khanadv@rediffmail.com	08-07-2026
			101	CS COMM	151/2026	27-04-2026	UMESH GUPTA V/S JAI PARKASH GUPTA	SAJAY FATYAL	9212193958	adv.fatyal.ajay@gmail.com	09-07-2026
			101	CS (COMM)	133/2026	15-04-2026	LALIT KUMAR MOHD. YUSUF V/S	SUDHIR GUPTA	9313885241	sgadv0472@gmail.com	11-07-2026
			101	CS COMM	108/2026	20-03-2026	BANK OF MAHARASHTRA V/S POONAM SINGH				
			101	CS (COMM)	117/2026	27-03-2026	KRS EDUCREATIONS PVT. LTD. V/S MIKOOONZ LEARNING SPHERE PVT. LTD.	RUHIL	8010074443	raj@ruhil.in	25-07-2026
			101	CS COMM	94/2026	11-03-2026	VIVEK SACHDEVA V/S SHIVANI KOHLI	SHARDIK VASHIST	8510004533	ndkvashisth@gmail.com	27-07-2026
			101	CS COMM	208/2026	05-06-2026	NITIN RAWAL V/S VRPH PROJECTS PRIVATE LIMITED	SHRESHT JAIN	9871206484	shreshth@lawkins.in	27-07-2026
			101	CS COMM	317/2024	16-10-2024	SWATI HANDA V/S M/S AIP CHEMICALS AND TRADING COMPANY	PRADEEP KUMAR SHARMA	9350516145	sharma.pradeepkumar3300@gmail.com	27-07-2026
			101	CS COMM	158/2026	28-04-2026	BANK OF MAHARASHTRA V/S SUNIL	BLIAYA MOHAN GOSWAMI	9015893668	advbmg2016@gmail.com	30-07-2026
			101	CS COMM	159/2026	28-04-2026	BANK OF MAHARASHTRA M/S INTERNATIONAL	BLIAYA MOHAN V.N. GOSWAMI	9015893668	advbmg2016@gmail.com	30-07-2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS	
			101	CS (COMM)	322/2023	29-08-2023	R & T OUTFITS PVT. LTD. V/S S.S.BASSOCIATES TRADERS PVT. LTD.	9810043467	-	31-07-2026	
38	SH. GORAKH NATH PANDEY DISTRICT JUDGE (COMMERCIAL) 01	NORTH-EAST	201, New Building KKD	CS (COMM)	30/2026	17-04-2026	DHRUV PARIKH Vs RINI FLEXSIN TECHNOLOGIES PVT LTD	MEHRA & SHAGUN AGGARWAL	off.pinelegal@gmail.com	06-7-2026	
			---	CS (COMM)	66/2026	01-07-2026	MS JAGDAMBA ART Vs ANIL MS WEAVETEX OVERSEAS	9718581795	anilnitini@gmail.com	08-07-2026	
			---	CS (COMM)	69/2026	03-07-2026	NISHANT GROVER AND OTHERS Vs HCL HEALTHCARE PVT LTD	gurpreet singh sial	7906354958	sialgurpreeta socialtes@gmail.com	11-07-2026
			---	CS (COMM)	57/2026	02-06-2026	STATE BANK OF INDIA Vs VISHAL GIRI	suchit dixit	8896932838	agnihotrisuchita@gmail.com	14-07-2026
			---	OMP (COMM)	1/2026	05-05-2026	M/S DELTA COMPUTER Vs TATA CAPITAL	PRAMOD TRIPATHI	-	-	16-07-2026
			---	CS (COMM)	70/2026	09-07-2026	PRIYA PAPERS LTD Vs CHANDAN SINGH	aviral agnihotri	8793137310	aviralagnihotri453@gmail.com	17-07-2026
			---	CS (COMM)	41/2026	11-05-2026	BIMAL KUMAR DAFTARY Vs M VKUMAR MATKETING AND SALES PVT LTD	PANKAJ KUMAR SRIVASTAVA	9871807789, 9582774498	lawyerpankaj@gmail.com	17-07-2026
			---	CS (COMM)	68/2026	02-07-2026	UNION BANK OF INDIA THROUGH AUTHORIZED REPRESENTATIVE Vs RAHUL YADAV	Prabhash kumar jha	9811909472	advprabhasha2@gmail.com	18-07-2026
			---	CS (COMM)	62/2026	05-06-2026	FEDERAL BANK LTD Vs GAURAV MITTAL	K & k legal	9871226784	kkmudgil29@gmail.com	18-07-2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			---do----	CS (COMM)	71/2026	15-07-2026	BANK OF BARODA Vs ASMA	9910568669	advocateumesh2005@gmail.com	22-07-2026
			---do----	CS (COMM)	64/2026	09-06-2026	BSES YAMUNA POWER LIMITED Vs DEEPAK	9899900140	arunadvocate2010@gmail.com	24-07-2026
			---do----	CS (COMM)	65/2026	09-06-2026	BSES Vs SAROJ BALA	9899900140	arunadvocate2010@gmail.com	24-07-2026
			---do----	CS (COMM)	72/2026	20-07-2026	SAKET SACHDEVA Vs AVADESH YADAV	9999856476	devanshlawyer@gmail.com	25-07-2026
			---do----	CS (COMM)	74/2026	24-07-2026	BSES YAMUNAPOWERLTD Vs ANAND KUMAR	9999420408	adv.pks.1985@gmail.com	28-07-2026
			---do----	CS (COMM)	75/2026	24-07-2026	BSES YAMUNAPOWER LTD Vs JANESHWAR	9999420408	adv.pks.1985@gmail.com	28-07-2026
39	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAHADARA	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 277/26	21.05.2026	NIKHIL JAIN VS M/S TANWAR CREATIONS	9560570576	Mailkamalgarg@gmail.com	21.07.2026
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 225/26	21.04.2026	AURETICS PUBLIC LIMITED VS SAMIR SRIHARIA	7973981758	advvasudhaary@outlook.com	22.07.2026
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 19/26	14.01.2026	M/S SWAGAT FASHION VS MANISHA ROY	9811865967	NITINADV@GMAIL.COM	08.07.2026
			302, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 67/26	04.02.2026	M/S SWAGAT FASHION CO. VS MOHAMMAD AZAD	9811865967	gargnitin3310@gmail.com	08.07.2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 280/26	22.05.2026	SACHIN JAIN VS DHEERAJ KUMAR	9643638381	rathijigyasal2@gmail.com	21.07.2026
			304, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 242/26	05.05.2026	STATE BANK OF INDIA VS RATAN SONI	896932838	SUCHITADIXIT@GMAIL.COM	29.07.2026
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL CIVIL	CS COMM/283/2026	22-05-2026	M/s Suresh Apparels Vs MANISH GUPTA	9268300000	bharat.gupta rkca@gmail.com	08-07-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM/284/2026	22-05-2026	B L AGRO INDUSTRIES LIMITED Vs SAPAR PESHARMA FOOD (P) LTD	9312400662	thecaltrade@gmail.com	10-07-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM/223/2026	18-04-2026	MS ENTERPRISES THROUGH PROPRIETOR ROBIT JAIN Vs M/S CHADDHA COLLECTION THROUGH PARTNERS	999019360	advhpao@gmail.com	17-07-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM/258/2026	12-05-2026	MS unifier supply chain solution Vs MS RESPONSE CARGO AND LOGISTICS	7838386884	NOT MENTIONED	24-07-2026
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 308/2026	06.06.2026	KOMAL PRASAD SINGHAL VS NAVEEN KUMAR JAIN	8368060074	advocatekarti98@gmail.com	01.07.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 256/2026	12.05.2026	JAI DURGEY WEARS LLP VS MISHU ENTERPRISES & ORS	9136802078	munishchhokeri1980@gmail.com	01.07.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 204/2026	11.04.2026	M/S CRYSTAL GRAPHICS VS M/S GRIN GRAPHICS	9810169432	vijaykumardv@gmail.com	02.07.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 322/2026	01.07.2026	PUNJAB NATIONAL BANK VS DALJEET KAUR	9868113796	bkm Delhi@gmail.com	02.07.2026

[illegible]

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
46	SH. SHAILENDER MALIK, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH									
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	603	COMMERCIAL SUIT	CS (COMM)642/2026	20.11.2025	CANARA BANK RAHUL KUMAR	Vs. Gautam Bhasin(P),	9811884579	adv.niharika.rail109@gmail.com	10.07.2026
			603	COMMERCIAL ARBITRATION	CS (COMM)317/2026	19.05.2026	SMSEA FREIGHTS INDIA V/S M/S STARHEDI	SUDHANSU SINGH	8700455338	LITIGATION@HSLAWCHAMBERS.COM	11.07.2026
			603	COMMERCIAL SUIT	CS (COMM)103/26	20.02.2026	SITARAM TRADERS SK ENTERPRISES	Akshay Sharma	8800646738	DUTT.AKSHAY88@GMAIL.COM	17.07.2026
48	SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	NIL								
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL								
50	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	NIL								
TOTAL					224						